Central Administrative Tribunal Principal Bench

CP No.44/2019 in OA No.3805/2018

New Delhi, this the 1st March, 2019

Hon'ble Sh. Justice L. Narasimha Reddy, Chairman Hon'ble Sh. Mohd. Jamshed, Member (A)

- Smt. Vindu Devi
 Aged about 53 years
 W/o Sh. Vikram Chourasiya
- Sandeep Courasia
 Aged about 20 years
 S/o Sh. Vikram Chourasia

Both are residing at House No.180, Gali No.54 Pahla 60 Feet Road Molad Band Vistar Badarpur, New Delhi.

... Applicant

(By Advocate: Shri T.D. Yadav)

Vs.

- Sh. T.P. Singh, General Manager Northern Railway, HQ Baroda House, New Delhi.
- 2. Sh. R.M. Singh, Divisional Railway Manager Northern Railway, DRM Office Estate Entry Road, New Delhi.
- 3. Sh. Ironious Tirki
 Divisional Personnel Officer
 Northern Railway, New Delhi. ...Respondents

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This contempt case has been filed alleging that the respondents did not comply with the Order dated 08.10.2018 passed by this Tribunal in OA No.3805/2018.

2. Today, it is represented that the Order has been complied with through a proceeding dated 02.12.2018. A copy of the said proceeding is furnished. Learned counsel for the applicant does not dispute the same. Hence, the contempt case is closed. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member(A) Chairman

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